

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.
O.A.NO. 168 of 1996.

Between

P. Manohar

...

And

Dated: 8.2.1996.

Applicant

1. General Manager, South Eastern Railway, Garden Reach, Calcutta.
2. Chief Mechanical Engineer, South Eastern Railway, Garden Reach, Calcutta.
3. Sr. Divisional Mechanical Engineer(D), South Eastern Railway, Visakhapatnam.
4. Asst. Personnel Officer, South Eastern Railway, Visakhapatnam.

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Respondents

Counsel for the Applicant : Sri. P. Krishna Reddy
Counsel for the Respondents : Sri. V. Bhimanna, SC for Railways.

CORAM:

Hon'ble Mr. R. Rangarajan, Administrative Member

The Hon'ble Tribunal made the following order:-

Notice before admission.

This O.A. is also similar to the O.A. 167/96. The same order as given in 167/96 holds good in this case also.

List this case also along with O.A. 167/96 on

22.2.1996.

J. R. R.
Deputy Registrar (Judl.)

Copy to:-

1. The General Manager, South Eastern Railway, Garden Reach, Calcutta.
2. Chief Mechanical Engineer, South Eastern Railway, Garden Reach, Calcutta.
3. Sr. Divisional Mechanical Engineer(D), South Eastern Railway, Visakhapatnam.
4. Asst. Personnel Officer, S.E. Railway, Visakhapatnam.
5. One copy to Sri. P. Krishna Reddy, advocate, CAT, Hyd.
6. One copy to Sri. V. Bhimanna, SC for Rlys, CAT, Hyd.
7. One spare copy.

Rsm/-

C.C. Today
8/2/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A. B. GORATHI, MEMBER(H)

HON'BLE SHRI

DATED: 8/2/96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN
1687/96
O.A. NO.

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

for the cause
22-96 premiss
objection
obj. 1687/96

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